



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.01.2024

### NOTICE

Please take notice that the following matters have been inadvertently listed in the Court – II on 25.01.2024 at 02:00 PM as item nos. 5 & 6, respectively and were already taken up in the above-mentioned court on 24.01.2024 in the supplementary cause list as item nos. 2 & 3.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 986 of 2023	Anil Contractors Pvt. Ltd. Vs. Srei Equipment Finance Ltd.  <b>With</b>	Dhananjay B. Ray	Ankit Kohli Anjali Singh Aditya Kanodia Radha Gupta
2.	Comp. App. (AT) (Ins) No.1047 of 2023 & I.A. No. 3589 of 2023	SREI Equipment Finance Ltd. Vs. Anil Contractor Pvt. Ltd.	Aditya Kanodia	Abhijeet Sinha Saswat K. Acharya Dhananjay B. Ray

By order of Hon'ble Chairperson  
-Sd/-  
Registrar